CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

OA No. 060/00631/2019

Chandigarh, this 11th day of June, 2019

CORAM: HON'BLE MR.A.K. BISHNOI, MEMBER (A)

Dr. Roosy Aulakh, aged 39 years, Associate Professor, Department of Pediatrics, Government Medical College, Sector 32, Chandigarh-160 030.

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BY: Applicant in person

VERSUS

- 1. Dr. Surinder Kumar Singhal, Assistant Professor, Department of ENT, Government Medical College, Sector 32, Chandigarh-160 030.
- 2. Director Principal cum First Appellate Authority under RTI Act 2005, Government Medical College, Sector 32, Chandigarh-160 030.
- 3. RTI Cell through its Nodal Officer, Ms. Seema Handa, Government Medical College, Sector 32, Chandigarh-160 030.

.....Respondents

ORDER (ORAL)

MR. A.K. BISHNOI, MEMBER(A):-

- 1. The present OA has been filed seeking relief against certain orders passed under RTI Act.
- 2. After arguing for some time, the applicant, who is appearing in person, seeks to withdraw the instant Original Application (OA), to enable her to avail appropriate legal remedy to challenge its validity before appropriate forum and in accordance with law.

3. Therefore, as prayed for by the applicant, the instant OA is hereby dismissed as withdrawn with liberty as aforesaid.

(A.K. BISHNOI) MEMBER (A)

Dated: 11.06.2019

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